

### Correction Slip No.3

In the said Criminal Rules of Practice and Circular Orders, in Part II, in Form No.1, in column 9, for the words 'Verdict of Jury' the expression verdict of Jury/Date of Judgement shall be substituted.

(P.Dis.No.913 of 1959)

(Endt.R.O.C.No.541/59 B I Rules Revision)